

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA No.3076/2004  
MA 874/2005

New Delhi this the 7<sup>th</sup> day of September, 2005

**Hon'ble Mr. V.K.Majotra, Vice Chairman (A)  
Hon'ble Mrs. Meera Chhibber, Member (J)**

1. Shri Umesh Dutt Sharma  
S/O Shri Brahma Dutt Sharma,  
Technician Grade-1.
2. Shri Chander Has Tiwari,  
Technician Grade-1
3. Shri Om Prakash Singh,  
S/O Shri Arjun Singh,  
Technician Grade-II
4. Shri Magan Kumar Jain,  
S/O Shri Shayam Babu Jain,  
Technician Grade-II

(All working under Sr.Divisional Electrical  
Engineer (TRS), Western Central Railway,  
Tughlakabad, New Delhi. )

Applicants

(By Advocate Mrs.Meenu Maine proxy for  
Shri B.S. Maine )

VERSUS

Union of India : Through

1. The Secretary,  
Ministry of Railway,  
(Railway Board), Rail Bhawan,

2. The General Manager,  
Western Central Railway,  
Jabalpur (MP)
3. The Divisional Railway MANager,  
Western Central Railway,  
Kota.
4. The Senior Divisional Electrical  
Engineer (Electrical Loco Shed ),  
Western Central Railway, Tughlakabad,  
New Delhi.

..Respondents

(By Advocate Shri Rajinder Khatter )

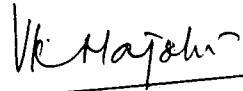
### ORDER (ORAL)

(Hon'ble Mrs Meera Chhibber, Member(J)

We have heard both the learned counsel. It is an admitted position that this case is fully covered by the decision of Full Bench as well as in OA 524/2005 with connected OAs which were decided on 26.8.2005.

2. In view of the above, this OA stands disposed of in terms of the order dated 26.8.2005 in OA 524/2005 with connected OAs. No order as to costs.

  
Mrs. Meera Chhibber  
Member (J)

  
(V.K. Majotra)  
Vice Chairman (A)

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